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Title: Motion for the consideration of the Consumer Protection Bill, 2018. (Discussion not concluded)

माननीय अध्यक्ष : माननीय सदस्यगण, संसदीय कार्य मंत्री ने मुझे प्रार्थना की है कि आईटम नंबर 19, जो कन्जूमर के लिए बहुत आवश्यक है, उसको पहले लिया जाए, जिसकी मैंने अनुमति दी है।

...(व्यवधान)

माननीय अध्यक्ष : मैं चाहती हूँ कि श्री रामविलास पासवान जी इसको शुरू करें।

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री (श्री रामविलास पासवान): माननीय अध्यक्ष महोदया, मैं प्रस्ताव* करता हूँ:

“कि उपभोक्ताओं के हितों का संरक्षण करने के लिए और उक्त प्रयोजन के लिए उपभोक्ता विवादों के समय से और प्रभावी प्रशासन तथा परिनिर्धारण के लिए और उससे संबद्ध या आनुषंगिक विषयों के लिए उपबंध करने वाले विधेयक पर विचार किया जाए।”

अध्यक्ष जी, हम जो यह बिल लाए हैं, यह 1986 के स्थान पर नया बिल है। यह बिल काफी महत्वपूर्ण है। 87-88 साल के बाद यह नया बिल लाया गया है। आप जानते हैं कि आज देश की आबादी 125 करोड़ से भी ज्यादा है और ये सारे के सारे उपभोक्ता हैं। ...(व्यवधान) ये जो सारे के सारे उपभोक्ता हैं।... (व्यवधान)

HON. SPEAKER: Please wait a minute.

... (*Interruptions*)

HON. SPEAKER: The Minister may continue tomorrow.

... (*Interruptions*)

HON. SPEAKER: I am again and again requesting all of you.

... (*Interruptions*)

HON. SPEAKER: Give me one minute.

... (*Interruptions*)

HON. SPEAKER: Your AIADMK problem of Cauvery cannot be solved here. I cannot solve it here.

... (*Interruptions*)

HON. SPEAKER: You have to discuss it. I will allow a discussion. I am not saying 'no' for discussion. But only after discussing, we can solve it. Like this, if you want to solve the problem, this is not the way.

... (*Interruptions*)

HON. SPEAKER: That means, the message goes that you do not want to solve the problem. The message goes that you do not want the Cauvery issue to be solved.

... (*Interruptions*)

HON. SPEAKER: So, please, I am again and again requesting you. Do not do that. That is why, I am saying, you go to your seat and let us have

discussion. Otherwise I cannot do that. You cannot solve it. You cannot get solution. You cannot get solution like this. I am again requesting you.

... (*Interruptions*)

माननीय अध्यक्ष : कल हम इसको पहले ले लेंगे।

...(व्यवधान)

HON. SPEAKER: We will take it tomorrow as the first item.

... (*Interruptions*)

HON. SPEAKER: So, the House stands adjourned to meet again on Thursday, the 20th December, 2018 at 11 a.m.

15 24 hrs

The Lok Sabha then adjourned till Eleven of the Clock on Thursday, December 20, 2018/Agrahayana 29, 1940 (Saka).

* Laid on the Table and also placed in Library, See No. LT 10021/16/18

* Laid on the Table and also placed in Library, See No. LT 10022/16/18

* Not recorded

* Not recorded

* Moved with the recommendatoin of the President.

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